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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. No. 159/73(4)/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2017**

Name of the Company:

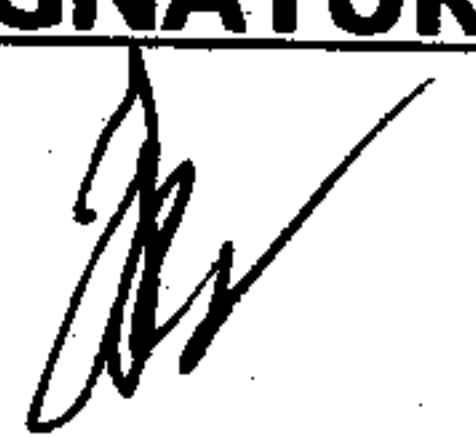
Vatsal Gupta

V/s.

Plethico Pharmaceuticals Ltd.

Section of the Companies Act:

Section 73(4) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	JAYESH. A. BUCH.	ADVO.	PETI.	

2.


**ORDER**

Learned Advocate Mr. Jayesh Buch present for Petitioner.

Proof of dispatch of copy of application on Respondent filed.

Petitioner is directed to issue notice of date of hearing on Respondent and shall file proof of service.

List the matter on 31.08.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 18th day of August, 2017.